

DIVISION BENCH

ITEM NO. 102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 49/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	KEELER INDUSTRIES LIMITED V/S LDR DEVELOPERS PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:

Ms. Nitya Prabhakar, Adv.

: For the Financial Creditor

Sh. Anil Kumar, PCS.

: For the Corporate Debtor

ORDER

- 1. Ld. Counsel representing the Financial Creditor seeks a short adjournment in the matter.**
- 2. Let the matter to come up for further hearing on 6th July, 2023.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th May, 2023

*Bipul Kumar Tiwari
(Stenographer)*